



3. Consequent to issue of certificate of change of name by the Registrar of Companies, Andhra Pradesh, as noted above, we direct that in the Commission's records, name of the licensee be changed from "GEA Energy System (India) Limited" to "BGR Energy Systems Limited" and an endorsement to that effect shall be made on the licence certificate already issued on 7.12.2006 in favour of GEA Energy System (India) Limited.

4. A copy of this order be sent to the Central Government in Ministry of Power and CEA in terms of sub-section (7) of Section 15 of the Act for their information and record.

5. With the above order, IA No. 34/2007 stands disposed of.

Sd-/  
**(R.KRISHNAMOORTHY)**  
**MEMBER**

sd-/  
**(BHANU BHUSHAN)**  
**MEMBER**

**New Delhi, dated the 8<sup>th</sup> August 2007**